RAJYA SABHA

Friday, 13th December 1957

The House met at eleven of the clock, Mr. Chairman in the Chair.

International

PAPER LAID ON THE TABLE

NOTIFICATION PUBLISHING AMENDMENTS IN THE CENTRAL SALES TAX (REGISTRATION AND TURNOVER) RULES, 1957

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table, under subsection (2) of section 13 of the Cei-tral Sales Tax Act, 1956, a copy of the Ministry of Finance (Department of Economic Affairs) Notification S.R.O. No. 3613, dated the 6th November 1957, publishing certain amendments in the Central Sales Tax (Registration and Turnover) Rules, 1957, [Placed in Library. See No. LT-437/57.]

MOTION RE INTERNATIONAL SITUATION—continued

SHRI B. SHIVA RAO (Mysore): Mr. Chairman, at the end of the long debate we had yesterday, so many points were covered by the different speakers that it would not be easy to avoid a reference to some of them. But in the time at my disposal I will try to invite the attention of the House *to* certain considerations which seem to be relevant in discussing our foreign policy.

I will first take the question of Kashmir. In the speeches that were made yesterday I do not think there was any substantial difference of opinion amongst those who referred to that topic. Possibly there was jome difference in emphasis. But I vould invite the attention of the House to a remark which has been made not for the first time in this •House and outside, a remark which

■ RSD—1.

was made more than once in the course of the speeches which have been delivered in this country by Sardar Dilip Singh Saund who is the only Indian representative in the American Congress at the present moment. So far as Kashmir and Goa are concerned, his complaint is that the Indian point of view on both these topics has not been placed before the American public in a way that they could appreciate and understand. This complaint, Sir, about a certain defect in our technique of propaganda has been brought to the notice of the External Affairs Ministry.

Situation

I have gone into the figures that we spend on propaganda abroad. I think at the present moment we spend something like Rs. 75 lakhs foreign propaganda. It sounds an impressive figure, but it is spread over more than 40 countries. That is not the only defect. I have sometimes wondered, knowing something about propaganda myself in my capacity of a journalist, whether in existing circumstances, with the terms and conditions of service being what they are, the Propaganda Section of the External Affairs Ministry can do better than it is doing today. I will not go into the details of that question, but I think it is time that the senior officials of that Ministry went into that problem to see how far they could remove some of the handicaps which prevent the Publicity Section of the External Affairs Ministry from doing better than it is doing at the moment.

Sir, I would also like to invite the attention of the House and of the External Affairs Ministry to another aspect of propaganda. Kashmir is not the only dispute we have with Pakistan. So far as Kashmir is concerned, the Security Council has been dealing with it for so many years that I doubt whether today in the Security Council there is any one who was a member of that Council when we first took that complaint of aggression against Pakistan. There is also the Canal Waters dispute which is being dealt with by representatives of the World